NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 435/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

Dewan Housing Finance Corporation Ltd.

V/s.

Shri Someshwara Spun Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Srut. H. Shah. alw Ram Jeluka ilb Shivastan & Go (Auth. office). For Petitioner.

ORDER TCP No. 435/I&BP/CLB/MB/MAH/2017

At request of the parties for withdrawal of the Petition, list this matter on 1.1.2018 for withdrawal.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)